

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

Sr. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	DFR No. 721/17 (For Maintainability)	BSES Rajdhani Power Limited Vs. Delhi Electricity Regulatory Commission & Others	721/17 Dated 28.02.17	13.03.17		29.03.17

By Order
Sd/-
Dy. Registrar

Dated: 20.03.2017